NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 577/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Deema Holiday Apartment Pvt. Ltd.

V/s

ROC, Goa

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

22 Shild Ekanode Advocate for letelioner Ok



ORDER

CP No.577 /252(1)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)